**THIS IS A PUBLIC ANNOUNCEMENT FOR INFORMATION PURPOSES ONLY. THIS IS NOT A PROSPECTUS ANNOUNCEMENT AND DOES NOT CONSTITUTE AN INVITATION OR OFFER TO ACQUIRE, PURCHASE OR SUBSCRIBE TO SECURITIES. NOT FOR RELEASE, PUBLICATION OR DISTRIBUTION, DIRECTLY OR INDIRECTLY OUTSIDE INDIA. INITIAL PUBLIC OFFERING OF EQUITY SHARES ON THE MAIN BOARD OF THE BSE LIMITED ("BSE") AND NATIONAL STOCK EXCHANGE OF INDIA LIMITED ("NSE", AND TOGETHER WITH BSE, THE "STOCK EXCHANGES") INCOMPLIANCE WITH CHAPTER II OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (ISSUE OF CAPITAL AND DISCLOSURE REQUIREMENTS) REGULATIONS, 2018, AS AMENDED ("SEBI ICDR REGULATIONS").**

## PUBLIC ANNOUNCEMENT

*(Please scan the QR Code to view the Draft Red Herring Prospectus and this Corrigendum)*

# LUMINO INDUSTRIES LIMITED

Our Company was incorporated as "Lumino Industries Limited" at Kolkata, West Bengal as a public limited company under the Companies Act, 1956, pursuant to a certificate of incorporation dated March 30, 2005 issued by the Registrar of Companies (**"RoC"**). We received our certificate of commencement of business, issued by the RoC, on March 31, 2005. Historically, a partnership firm by the name 'Lumino Industries' was formed with effect from September 1, 1989 at Calcutta, West Bengal to commence the business of manufacturing cables, conductors and other electrical goods, pursuant to a partnership deed dated September 1, 1989 entered into between Deepak Goel and Shanti Devi Goel. Subsequently, pursuant to the indenture for transfer dated March 31, 2005, entered into between our Company, Shanti Devi Goel and Deepak Goel, our Company took over the business operated by the partnership firm, Lumino Industries, as a going concern, in accordance with the sub-clause III(A) of the MoA of our Company. For details in relation to the changes in the name and registered office of our Company, see ***"History and Certain Corporate Matters – Brief history of our Company"*** and ***"History and Certain Corporate Matters - Changes in the registered office of our Company"*** on page 266 of the DRHP.

**Corporate Identity Number:** U14293WB2005PLC102556

**Registered and Corporate Office:** Unit No- 12/4, Merlin Acropolis 1858/1 Rajdanga Main Road, Kolkata 700 107, West Bengal, India

**Contact Person:** Vivek Jain, Company Secretary and Compliance Officer

**Tel:** +91 33 2441 2008 | **E-mail:** investor.relation@luminoindustries.com | **Website:** www.luminoindustries.com

## NOTICE TO INVESTORS:
## CORRIGENDUM TO THE DRAFT RED HERRING PROSPECTUS DATED JANUARY 20, 2025 (THE "CORRIGENDUM")

## OUR PROMOTERS: PURUSHOTTAM DASS GOEL, DEVENDRA GOEL AND JAY GOEL

This is with reference to the DRHP filed by our Company with the SEBI and the Stock Exchanges, in connection with the Offer.

Potential Bidders may note that in addition to the Promoter Group members as disclosed in the section titled ***"Our Promoters and Promoter Group"*** on pages 289-294 of the DRHP, the following entities also formed part of the Promoter Group as on the date of the DRHP in accordance with Regulation 2(1)(pp) of the SEBI ICDR Regulations:

1. Amar Agarwalla HUF
2. Mahabir Prasad Kedia HUF
3. Priya Goel Private Family Trust
4. Ramkishandass Goel Charitable Trust
5. Samidha Goel Private Family Trust
6. Sanjay Kedia (HUF)
7. Shanti Devi Goel Charitable Trust
8. S K Goel & Sons (HUF)

(together the **"Additional Promoter Group Entities"**)

Accordingly, all references to the term 'Promoter Group' in the DRHP shall be deemed to include the Additional Promoter Group Entities, wherever applicable. As on date of the DRHP, the Additional Promoter Group Entities were in compliance with Regulation 5 of the SEBI ICDR Regulations, as applicable.

The information in this Corrigendum supplements and updates the information in the DRHP and the above changes are to be read in conjunction with the DRHP and accordingly, relevant references in the DRHP stand updated pursuant to the disclosures in this Corrigendum.

This Corrigendum does not reflect all the changes and updates that have occurred from the date of filing of the DRHP with the SEBI and the Stock Exchanges and the date hereof, and accordingly, does not include all the changes and/or updates that will be included in the Red Herring Prospectus, the Prospectus and the abridged prospectus. The DRHP will be suitably updated, pursuant to the aforementioned changes, in the Red Herring Prospectus, the Prospectus and the abridged prospectus, as applicable, as and when filed with the RoC, the SEBI and the Stock Exchanges, as applicable. All capitalized terms used in this Corrigendum shall, unless the context otherwise requires, have the meanings ascribed to them in the DRHP.

This Corrigendum which will also be filed with SEBI and the Stock Exchanges, shall be made available to the public for comments, if any, for a period of at least 21 days from the date of publication of this Corrigendum and shall be available on the website of SEBI at www.sebi.gov.in, the websites of Stock Exchanges at www.nseindia.com and www.bseindia.com, the website of our Company at www.luminoindustries.com, and the website of the Book Running Lead Managers, i.e., Motilal Oswal Investment Advisors Limited, JM Financial Limited and Monarch Networth Capital Limited on www.motilaloswal.com, www.jmfl.com and www.mnclgroup.com, respectively.

| BOOK RUNNING LEAD MANAGERS | | | REGISTRAR TO THE OFFER |
|---|---|---|---|
| **Motilal Oswal Investment Advisors Limited**<br>Motilal Oswal Tower, Rahimtullah Sayani Road<br>Opposite Parel ST Depot, Prabhadevi<br>Mumbai 400 025 Maharashtra, India<br>**Tel:** +91 22 7193 4380<br>**E-mail:** ipo.lumino@motilaloswal.com<br>**Investor grievance e-mail:**<br>moiaplredressal@motilaloswal.com<br>**Contact Person:** Rohan Aerande/ Subodh Mallya<br>**Website:** www.motilaloswal.com<br>**SEBI registration number:** INM000011005 | **JM Financial Limited**<br>7th Floor, Cnergy, Appasaheb Marathe Marg<br>Prabhadevi, Mumbai 400 025,<br>Maharashtra, India<br>**Tel:** +91 22 6630 3030<br>**E-mail:** lumino.ipo@jmfl.com<br>**Investor grievance e-mail:** grievance.ibd@jmfl.com<br>**Contact Person:** Prachee Dhuri<br>**Website:** www.jmfl.com<br>**SEBI registration number:** INM000010361 | **Monarch Networth Capital Limited**<br>4th Floor, B Wing, Laxmi Towers, G Block<br>Bandra Kurla Complex, Bandra (East)<br>Mumbai 400 051, Maharashtra, India<br>**Tel:** +91 22 6647 6400<br>**E-mail:** ecm@mnclgroup.com<br>**Investor grievance e-mail:** mbd@mnclgroup.com<br>**Contact Person:** Saahil Kinkhabwala/ Aayushi Poddar<br>**Website:** www.mnclgroup.com<br>**SEBI registration number:** INM000011013 | **Bigshare Services Private Limited**<br>S6-2, 6th Floor, Pinnacle Business Park<br>Mahakali Caves Road, Next to Ahura Centre<br>Andheri (East), Mumbai 400 093 Maharashtra, India<br>**Tel:** +91 22 6263 8200<br>**E-mail:** ipo@bigshareonline.com<br>**Investor grievance e-mail:**<br>investor@bigshareonline.com<br>**Contact Person:** Vinayak Morbale<br>**Website:** www.bigshareonline.com<br>**SEBI registration number:** INR000001385 |

For **Lumino Industries Limited**
Sd/-
**Vivek Jain**
Company Secretary and Compliance Officer

**Date:** July 28, 2026
**Place:** West Bengal, Kolkata

**Lumino Industries Limited** is proposing, subject to applicable statutory and regulatory requirements, receipt of requisite approvals, market conditions and other considerations, to make an initial public offering of its Equity Shares and has filed a DRHP dated January 20, 2025 with SEBI and the Stock Exchanges, in connection with the Offer. The DRHP is available on the website of SEBI at www.sebi.gov.in, as well as on the websites of the Stock Exchanges, i.e., BSE and NSE at www.bseindia.com and www.nseindia.com, respectively, on the website of the Company at www.luminoindustries.com and the websites of the Book Running Lead Managers, namely, Motilal Oswal Investment Advisors Limited, JM Financial Limited and Monarch Networth Capital Limited on www.motilaloswal.com, www.jmfl.com and www.mnclgroup.com, respectively.

Potential investors should note that investment in equity shares involves a high degree of risk. For details, potential investors should refer to the RHP as and when it is filed with the RoC, SEBI and the Stock Exchanges in the future, including the section titled ***"Risk Factors"*** on page 32 of the DRHP and the details set out in the RHP, when filed. Potential investors should not rely on the DRHP filed with SEBI and the Stock Exchanges in making any investment decision.

This announcement does not constitute an invitation or offer of securities for sale in any jurisdiction. The Equity Shares have not been and will not be registered under the U.S. Securities Act of 1933, as amended (**"U.S. Securities Act"**) or any other applicable law of the United States and, unless so registered, may not be offered or sold within the United States except pursuant to an exemption from, or in a transaction not subject to, the registration requirements of the U.S. Securities Act and applicable state securities laws. Accordingly, the Equity Shares are being offered and sold outside the United States in 'offshore transactions' as defined in, and in reliance on Regulation S under the U.S. Securities Act and the applicable laws of the jurisdictions where such offers and sale are made.

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